

क्षेत्रीय परिषदें

* १६२. श्री विभूति मिश्र : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का, प्रधान मंत्री द्वारा सुझाये गये क्षेत्रीय परिषद बनाने के प्रस्ताव के बारे में, कोई प्रभावकारी कदम उठाने का विचार है; और

(ख) यदि हां, तो वे क्या हैं ?

गृह-कार्य मंत्रालय में मंत्री (श्री दातार) : (क) जी हां। जैसा कि गृह मंत्रालय के १६ जनवरी १९५६ के विज्ञापित में कहा गया था भारत सरकार का यह प्रस्ताव है कि राज्यों के पुनर्गठन के साथ साथ क्षेत्रीय परिषदें बनाई जायें जिनमें क्षेत्र में सम्मिलित राज्यों के आपस के मामलों पर, जिनमें आर्थिक-योजनायें और पुनर्गठन से सम्बन्धित विषय शामिल हैं, सौच विचार हो सके। यह परिषदें सलाहकार समितियां होगी।

(ख) इस विषय में आवश्यक उपबन्ध राज्य पुनर्गठन बिल में किया जा रहा है।

श्री विभूति मिश्र : यह जो क्षेत्रीय परिषदें बनाई जा रही हैं, इसके कौन कौन सदस्य होंगे और उन सदस्यों की योग्यता क्या होगी ?

Shri Datar : I would request the hon. Member to wait for some time until the States Reorganisation Bill is introduced in the Lok Sabha. It will contain all the necessary information in this respect.

सरदार ए० एस० सहगल : क्या मैं जान सकता हूँ कि जोनल कौंसिल के सुझाव पर वे प्रदेश जहाँ पर कि दो भाषाएँ पहले बोली जाती थीं, यदि वे एक भाषाई प्रान्त में मिला दिये गये हैं और यदि फिर वे उसी प्रान्त में आना चाहते हैं जहाँ कि दो भाषाएँ बोली जाती थीं, तो क्या गवर्नमेंट उसके लिये विचार करेगी या उनको इजाजत देगी वह दो भाषाई प्रान्त में शामिल हो जाय !

Shri Datar : If I have understood my hon. friend aright, the two questions are entirely different. The question of merger and the formation of

bilingual or multilingual States are quite different. Here we are dealing with Zonal Councils which will consist of representatives from the States in certain zones and they should be more or less advisory and of a deliberative character. In the case of merger of States the merged State itself will be an administrative unit.

श्री श्रीनारायण दास : क्या मैं जान सकता हूँ कि राज्य सरकारों से इसके सम्बन्ध में परामर्श करने के लिए कोई सम्मेलन बुलाया जाने वाला है या बुलाया गया है ?

Shri Datar : Sir, we have ascertained the wishes of the State Governments so far as Zonal Council are concerned ; they are generally in favour of Zonal Councils.

श्री धार० एस० तिवारी : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि इन परिषदों के सदस्यों की नामजदगी होगी या वहाँ पर उनको चुनाव के द्वारा रक्खा जायगा ?

Shri Datar : It will all be found in the States Reorganisation Bill which is to be introduced.

Shri Bogawat : May I know whether there is any possibility of any such zones so far as the Gujerati and Marathi-speaking areas are concerned?

Shri Datar : The zones will be about 5 in number and will consist of certain States.

Shri Dabhi : May I know when the States Reorganisation Bill will be introduced in the Lok Sabha ?

Shri Datar : Sir, it is our desire to introduce it in the next month.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि प्रधान मंत्री जी ने जो यह सुझाव दिया है कि जोनल कौंसिलें बनाई जायें, तो क्या उसके सम्बन्ध में प्रधान मंत्री जी ने कोई स्कीम भी दी है ?

Shri Datar : Sir, the details have to be worked out. The Prime Minister has given us an idea and we are working it out. We are taking his directives whenever necessary.

Mr. Deputy-Speaker : All these matters will be discussed when the Bill comes up. Yesterday there was some discussion and possibly it will also come up today during the debate.

TRAINING IN OIL TECHNOLOGY

***193. Shri Bishwa Nath Roy :** Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that some Indian oil experts and trainees would be sent to U.S.S.R. this year for studying their system and working of exploration of oils and drilling of oil wells ?

The Minister of Natural Resources (Shri K. D. Malaviya) : Yes, Sir. The details are being worked out.

Shri Bishwa Nath Roy : May I know whether geologists are included in the batch that is just going to be sent ?

Shri K. D. Malaviya : We have just now for our purposes a sufficient number of geologists. We propose to send out for training Engineers in drilling and seismic prospecting party and others for instrumental work. We are proposing to send a large parties of technicians for training.

Shri Kasliwal : The hon. Minister, in reply to certain questions regarding oil, had said that he was dealing with other countries such as Rumania, USSR and other countries also ; may I know whether training arrangements have been made with all those countries or only with some of them ?

Shri K. D. Malaviya : These arrangements are being proposed to be made with such countries where conditions are to be obtained favourably. Just now we are considering proposals to send people abroad to several countries of Europe.

SECONDARY EDUCATION

***194. Shri Jethalal Joshi :** Will the Minister of Education be pleased to state the nature of the proposals agreed to by the States in connection

with the implementation of the recommendations of the Secondary Education Commission ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : The main proposals are :—

- (i) Conversion of high schools to higher secondary schools.
- (ii) Conversion of selected High Schools into Multipurpose schools.
- (iii) Improvement of teaching in existing schools.
- (iv) Improvement of school Libraries.
- (v) Introduction of craft in middle schools.
- (vi) Training of teachers for new courses.
- (vii) Miscellaneous schemes for improving efficiency such as organisation of seminars, training of career masters, etc.

Shri Jethalal Joshi : May I know how many of these schools will be converted into multi-purpose schools in 1956 ?

Dr. M. M. Das : So far as the First Five Year Plan is concerned, it is contemplated that 500 of the existing 10,000 schools will be converted into multi-purpose schools.

Shri Jethalal Joshi : May I know how many of these schools have been converted till now ?

Dr. M. M. Das : I have not the exact figure with me now, but speaking from memory, most probably about 150 schools have already been converted into multi-purpose schools, or 150 multi-purpose schools have already been started in the different States of the country.

Shri T. S. A. Chettiar : May I know how many Governments and Secondary Education Boards specifically have agreed to this idea of higher secondary schools ?